

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS
LOK SABHA

UNSTARRED QUESTION NO. 2193 TO BE ANSWERED ON: 10.12.2021

Quota of Urea to States

2193: SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

- (a) whether the Government fixes quota of fertilizers to be supplied to States reasonably and if so, the details thereof;
- (b) whether the Government has issued Urea and other fertilizers as per the quota to the States including Bihar for the current season;
- (c) if so, the details of Urea/ Fertilizers provided to States as per their quota, State/UT-wise;
- (d) whether there is any demand for additional quantity of Urea/Fertilizers from the State Government and if so, the details thereof; and
- (e) the steps being taken by the Government to fulfill the demand in this regard?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS & HEALTH AND FAMILY WELFARE
(**DR. MANSUKH MANDAVIYA**)

(a) & (b): Fertilizer supply to the States is based on requirement only and as such no quota is fixed. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DA&FW projects month-wise, season-wise requirement of fertilizers. On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States as per assessed requirement by issuing monthly supply plan and continuously monitors the availability.

(c) : The details of Urea/ Fertilizers availability State/UT-wise is at **Annexure-A**.

(d) : No Sir, there is no demand for additional quantity of Urea/Fertilizers from the State Government of Bihar.

(e) : The following steps are being taken by the Government to meet the adequate requirement of fertilizers in all the States.

i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DA&FW projects month-wise requirement of fertilizers.

- ii. On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- v. Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Farmers Welfare (DA&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- vi. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability. P&K Fertilizers are de-controlled in the country.
- vii. Concerns raised by various State Governments are addressed from time to time.

| NPKS | | | | | |
|--|-----------------------------|---------------------------------------|--------------------------|--------------------------|--------------------------|
| State Wise Requirement, Availability & Sale Of NPKS for RABI 2021-22 from 01/10/2021 to 06/12/2021 | | | | | |
| fig. in LMT | | | | | |
| S.No | State | Seasonal Requirement for RABI 2021-22 | Pro rata Requirement | Availability | Cumulative DBT Sales |
| | | | 01/10/2021 to 06/12/2021 | 01/10/2021 to 06/12/2021 | 01/10/2021 to 06/12/2021 |
| 1 | Andaman and Nicobar Islands | 0.002 | 0.00 | 0.00 | 0.00 |
| 2 | Andhra Pradesh | 10.000 | 4.08 | 6.54 | 3.66 |
| 3 | Arunachal Pradesh | 0.000 | 0.00 | 0.00 | 0.00 |
| 4 | Assam | 0.070 | 0.04 | 0.10 | 0.07 |
| 5 | Bihar | 2.000 | 1.16 | 1.81 | 1.45 |
| 6 | Chandigarh | 0.000 | 0.00 | 0.00 | 0.00 |
| 7 | Chhattisgarh | 0.500 | 0.22 | 0.23 | 0.09 |
| 8 | Dadra and Nagar Haveli | 0.000 | 0.00 | 0.00 | 0.00 |
| 9 | Daman and Diu | 0.000 | 0.00 | 0.00 | 0.00 |
| 10 | Delhi | 0.010 | 0.01 | 0.00 | 0.00 |
| 11 | Goa | 0.010 | 0.00 | 0.00 | 0.00 |
| 12 | Gujarat | 2.850 | 1.58 | 3.04 | 2.11 |
| 13 | Haryana | 0.500 | 0.32 | 0.43 | 0.40 |
| 14 | Himachal Pradesh | 0.250 | 0.11 | 0.13 | 0.08 |
| 15 | Jammu and kashmir | 0.010 | 0.00 | 0.00 | 0.00 |
| 16 | Jharkhand | 0.158 | 0.13 | 0.16 | 0.08 |
| 17 | Karnataka | 7.170 | 2.24 | 5.70 | 2.94 |
| 18 | Kerala | 0.670 | 0.36 | 0.50 | 0.30 |
| 19 | Lakshadweep | 0.000 | 0.00 | 0.00 | 0.00 |
| 20 | Madhya Pradesh | 2.350 | 1.76 | 3.46 | 2.79 |
| 21 | Maharashtra | 9.500 | 3.50 | 8.14 | 3.67 |
| 22 | Manipur | 0.000 | 0.00 | 0.01 | 0.00 |
| 23 | Meghalaya | 0.000 | 0.00 | 0.00 | 0.00 |
| 24 | Mizoram | 0.000 | 0.00 | 0.00 | 0.00 |
| 25 | Nagaland | 0.002 | 0.00 | 0.00 | 0.00 |
| 26 | Odisha | 0.800 | 0.23 | 0.48 | 0.15 |
| 27 | Puducherry | 0.050 | 0.02 | 0.03 | 0.01 |
| 28 | Punjab | 0.500 | 0.45 | 1.05 | 0.73 |
| 29 | Rajasthan | 0.400 | 0.30 | 0.84 | 0.77 |
| 30 | Sikkim | 0.000 | 0.00 | 0.00 | 0.00 |
| 31 | Tamil Nadu | 4.620 | 2.41 | 3.36 | 1.97 |
| 32 | Telangana | 8.100 | 2.89 | 3.85 | 1.48 |
| 33 | Tripura | 0.000 | 0.00 | 0.01 | 0.00 |
| 34 | Uttarakhand | 0.150 | 0.05 | 0.12 | 0.12 |
| 35 | Uttar Pradesh | 4.000 | 2.10 | 4.56 | 3.62 |
| 36 | West Bengal | 6.190 | 3.32 | 4.83 | 3.48 |
| | Total | 60.862 | 27.28 | 49.37 | 29.98 |

Source: Ifms dashboard
